

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.123/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company	M.Bhattacharyya & Co. Pvt.Ltd.		
Under Section	391(2), 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TAPAS KUMAR DAS
ASSISTANT DIRECTOR

RD(ER)
MCA

13/07/2017

2. CA - SHASHI AGARWAL

CA

PETITIONER
13/7/2017

13/7/2017

ORDER

Ld. Pr. CA for the petitioner and Mr. Tapas Kumar Das, Asst. Director from the Office of the Regional Direction, Eastern Region representing the Central Government are present.

Mr. Tapas Kumar Das, Asstt Director prayed that two weeks' time may be given for filing reply. Prayer is allowed. Two weeks' time is granted for filing reply. No further adjournment shall be granted.

List the matter on 17/08/2017.

(Vijai Pratap Singh)
Member (J)